

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2020-2021)**

35

SEVENTEENTH LOK SABHA

THIRTY FIFTH REPORT

on

**Delay in laying of the Annual Reports and Audited Accounts of the Sarva Shiksha
Abhiyan (SSA) Universalisation of Elementary Education Mission (UEEM) Delhi**

(Presented on 11 February, 2021)



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

February, 2021/ , Magha 1942(Saka)

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COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE
(2020-2021)

Shri Ritesh Pandey - **Chairperson**

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3. Shri Margani Bharat
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SECRETARIAT

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2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary
5. Smt. Rajni Bhagat - Committee Officer

INTRODUCTION

I, Chairperson of the Committee on Papers Laid on the Table of the House (2020-2021), having been authorized by the Committee to present this Report on their behalf, present this Thirty Fifth Report in respect of delay in laying of the Annual Reports together with Audited Accounts of the Sarva Shiksha Abhiyan (SSA) Universalisation of Elementary Education Mission (UEEM), Delhi.

2. In terms of the recommendations of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organisation/Company are required to laid on the Table of the House within nine months of the closure of Accounting Year.

3. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the Sarva Shiksha Abhiyan (SSA) Universalisation of Elementary Education Mission (UEEM), Delhi and took oral evidence of the representatives of the Ministry of Education (Department of School Education & Literacy) and the Sarva Shiksha Abhiyan (SSA) Universalisation of Elementary Education Mission (UEEM), Delhi at their sitting held on 10th February, 2020.

4. The Committee considered and adopted this Report at their sitting held on 28th January, 2021.

5. The Committee wish to express their thanks to the officers of the Ministry of Education (Department of School Education & Literacy) and the Sarva Shiksha Abhiyan (SSA) Universalisation of Elementary Education Mission (UEEM), Delhi for furnishing the written replies, other material/information and for placing their views in the matter before the Committee.

6. The Observations / Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
09 February, 2021
20 Magha, 1942 (Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

Delay in laying of the Annual Reports and Audited Accounts of the Sarva Shiksha Abhiyan (SSA) Universalisation of Elementary Education Mission (UEEM) Delhi.

The Centrally Sponsored Schemes of Sarva Shiksha Abhiyan and Rashtriya Madhyamik Shiksha Abhiyan were implemented from 2002 and 2009, respectively till 2017-18. Accordingly, Universalisation of Elementary Education Mission (UEEM), Delhi was registered as a Society on 6th June, 2002. Samagra Shiksha (SS), an integrated Centrally Sponsored Scheme for School Education extending from Pre-school to Class XII was launched from 1st April, 2018 by subsuming Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan and Teacher Education.

2. The objectives of the scheme across all levels of schooling are:-
 - i. Provision for Quality Education and enhancing learning outcomes of Students;
 - ii. Bridging Social and Gender Gaps in School Education;
 - iii. Ensuring equity and inclusion at all levels of school education;
 - iv. Ensuring minimum standards in schooling provisions;
 - v. Promoting vocationalization of education;
 - vi. Supporting States in implementation of Right of Children to Free and Compulsory Education (RTE) Act 2009; and
 - vii. Strengthening and up-gradation of State Councils for Educational Research and Training (SCERT)/ State Institutes of Education and District Institutes for Education and Training (DIET) as nodal agencies for teacher training.
3. Sarva Shiksha Abhiyan (SSA) Universalisation of Elementary Education Mission (UEEM) Delhi, now Samagra Shiksha is being financed by the Ministry of Education (Department of School Education & Literacy). The statement showing the amount of Grants-in-aid received by the SSA for the years 2015-16 to 2018-19 is at **Annexure-I**.
4. In terms of the recommendations of the Committee on Papers Laid on the Table contained in its First Report, Second Report (5th Lok Sabha) and Second Report (6th Lok Sabha) presented to the House on 08 March 1976, 12 May 1976 and 22 December 1977 respectively, the Annual Report and Audited Accounts of the Organizations/Companies are required to be laid on the Table of the House within nine months of the closure of respective accounting Year. To comply with this requirement proper time schedule should be laid down

for compilation of Annual Report and Annual Accounts and their auditing. The Committee felt that normally a period of three months would be sufficient for compilation of Annual Accounts and their submission for Audit; the next six months might be given for auditing of accounts, printing of the Report and sending it to Government for laying. If for any reasons, the Annual Reports and Audit Accounts of the Organizations/Companies could not be laid within the prescribed period of nine months, the Ministry concerned should lay a Statement within thirty days of the expiry of the aforesaid period or as soon as the House meets whichever is later, explaining the reasons as to why the documents could not be laid.

5. The Ministry in their Written reply also submitted that as per rule 305A to C of Rules of Procedure and Conduct of Business in the Lok Sabha relating to Committee on Papers laid on the Table, the reports of Societies, framed and financed by the Government Institutions or bodies funded by Govt. or substantial grants provided by Govt., are required to be laid on the Table of the House.

6. The scrutiny by the Committee on Papers Laid on the Table reveals that the Annual Reports and Audited Accounts of the SSA, Delhi for the years 2015-2016 to 2018-2019 were laid on the Table of the House with delays ranging from seven months to nineteen months.. Thus, the Ministry of Education and the SSA, Delhi failed to comply with the Parliamentary requirement of laying their documents within nine months of closure of financial year. The date of laying and extent of delay in laying of Annual Reports and Audited Accounts of the SSA have been given in **Annexure-II**.

7. The chronological sequence, as submitted by the Ministry, in respect of finalization of Annual Reports and Audited Accounts of the SSA for the years 2015-2016 to 2018-2019 are given at **Annexure-III**.

8. On being enquired by the Committee the main reasons for delay in laying of the Annual Reports and Audited Accounts of the SSA for the years from 2015-16 to 2018-19, the Ministry in their written reply dated 07.02.2020 has submitted as under:-

“The Annual Reports and Audited Accounts, SSA (UEEM), Delhi for 2015-16 got delayed due to late engagement of Chartered Accountant. Engagement of CA was started in June 2016. The CA engaged however showed his inability to complete the work within stipulated period in July 2016. Thereafter, another CA was engaged.

The Annual Reports and Audited Accounts, SSA (UEEM), Delhi for the respective years 2016-17 and 2017-18 got delayed because of the reason that queries/replies to audit observations were to be submitted by the field staff of zonal offices to rectify the errors. It took time for submission of replies.”

9. With regards to the identification of stages in which delays had occurred during all these years, the Ministry in their written reply dated 07.02.2020 has submitted as under:-

“Yes. Most of the time, the audit got delayed due to delay in engagement of Chartered Accountant. Even after engagement, the Auditor takes time to start the work. The Auditor is required to visit 9 district offices (each of which takes about 3-4 days) for vouching and consolidation. An online module is now being developed and it will be ensured that the reports will be submitted to the Ministry in time.”

10 Regarding delay in appointment of auditors for the purpose of auditing of Annual Accounts of the SSA for the years 2015-2016 to 2018-2019, the Ministry in its written note stated as under:-

“Yes, in so far as 2015-16 and 2016-17 are concerned. There was, however, no delay in 2017-18 and 2018-19.”

11. On being enquired as to how the issue of auditing of accounts and finally timely receipt of the final Audit Reports from the Audit Authorities was dealt with by the Ministry/SSA, the Ministry in their written reply dated 07.02.2020 has stated as under:-

” The Samagra Shiksha, Delhi proposes to complete the process of appointment of external auditor by March end. Preferably, one auditor per district as done for 2018-19 would help timely submission of audited accounts and annual report..”

12. As regards Internal Auditing mechanism to ensure timely compilation of the accounts and also to minimize the audit queries at the time of auditing the accounts, the Ministry in their written reply dated 07.02.2020 has stated as under:-

“No. However, the process was initiated in 2019-20 as per "Manual of Financial Management and Procurement for scheme of Samagra Shiksha". Internal Auditor will be engaged in 2020-21.”

13. It has been informed by the Ministry/SSA that the work related to compilation of annual accounts are being done manually as no computerization has been done to facilitate speedy and timely compilation of accounts of the SSA.

14. The Ministry/SSA has also informed that they had not faced any problem in connection with translation of the documents in Hindi version, printing thereof and also getting approval of these documents from the Competent Authority.

15. The following time schedule involving various stages of the finalisation of the documents has been prepared by the Ministry -

“As per Financial Management and Procurement (FMP) Manual of the Ministry, the following time table is prescribed for the external audit arrangements-

| | | |
|----|---|---------------------------------------|
| 1. | Date of EC's approval for engagement of auditors | Between Jan and March of every year. |
| 2. | Date of engaging CA firm | By April of every year at the outset. |
| 3. | Finalization of annual accounts for the previous year | By 30th June of every year. |
| 4. | Progress on audit work | By 1st July of every year |
| 5. | Submission of audit report to SPO | By 30th September of every year |
| 6. | Approval of audited accounts | By 15th October of every year. |
| 7. | Dispatch date to GOI | By 1st November of every year |
| 8. | Annual Report | Till 30 th Nov. |

16. Asked about the mechanism available in the Ministry to monitor the progress of work involved in finalisation of the documents and to ensure timely laying of the documents, the Ministry in their written reply dated 07.02.2020 has stated that –

“The Ministry raises the issue of delay in preparation of audited accounts and annual reports in the Project Approval Board (PAB) meetings and other meetings with State Education Secretaries. States Governments are also being pursued on Telephone for early completion of the audited reports and annual reports. The Ministry is making an effort to get the audited work completed within 6 months of the financial year so that annual report and audited accounts, including Hindi version are available on time.”

17. On being enquired as to whether any remedial measures had been taken or proposed to be taken both by the Ministry and the SSA to ensure timely laying of the documents before Parliament, the Ministry in their written reply dated 07.02.2020 has submitted as under:-

“Online modules for reporting and reviewing the progress of schemes are being developed. Auditors shall be appointed by 30th April after the close of the financial year”

18. The Committee considered the matter of delays in laying of the Annual Reports and Audited Accounts of the SSA for the years 2015-2016 to 2018-2019 and took evidence of the representatives of the Ministry of Human Resource Development on the issue on 10th February, 2020.

19. Elaborating the reasons for delay in laying of the Annual Reports and Audited Accounts of the SSA, the Secretary of the Ministry during the evidence explained before the Committee as under:

“...मैं संक्षेप में प्रारंभ में बताना चाहूंगा कि इस बात में कोई शक नहीं है कि जो प्रतिवेदन समय पर नहीं प्रस्तुत किए गए, उनके कुछ कारण भी थे। लेकिन एक विशेष बिंदु पर मैं आपका ध्यान आकर्षित करना चाहूंगा कि वर्ष 2019 में हम लोगों ने काफी तेजी से काम किया है।... मैं सिर्फ एक परिप्रेक्ष्य में लाना चाहूंगा कि पूर्व में विलंब जरूर हुआ है, लेकिन सन् 2019 में हमने कुछ मेक-अप करने का प्रयास किया है। विलंब के कारणों का भी हमने पता कराया है।विलंब के कारणों में ऑडिट का समय पर नहीं होना। उसके लिए हम लोगों ने यह व्यवस्था की है कि वे समय पर ऑडिट नहीं कराएंगे तो हम द्वितीय किस्त को तब तक रोके रखते हैं, जब तक कि वे ऑडिट नहीं करा लें। दूसरा, एक हमने परफॉर्मस मॉनिट्रिंग सिस्टम बनाया है कि किस राज्य की रिपोर्ट कब आई, कहां लंबित है, क्यों नहीं गई”

20. The representative of the Ministry/SSA further added:

“.. वर्ष 2015-16 में हमने जिस ऑडिटर को नियुक्त किया, उससे हमारी अपेक्षा थी कि वह समयबद्ध तरीके से, जो भी मंत्रालय की समय-सीमा है, उसके अंतर्गत वह कार्य पूरा करके दें। लेकिन नियुक्त होने के बाद, वह कोशिश नहीं कर पा रहा था और इसलिए हमें ऑडिटर को चेंज करना पड़ा। हमें दूसरी बार ऑडिटर को अपॉइंट करना पड़ा, इस प्रक्रिया में थोड़ा विलंब हो गया और उसके साथ-साथ आगे भी विलंब होता रहा। वर्ष 2016-17 में भी हमने ऑडिटर तो अपॉइंट कर लिया था, लेकिन ऑडिटर को काफी सारे क्लेरिफिकेशन्स चाहिए थे। वे क्लेरिफिकेशन्स देने में हमें थोड़ा समय लगा। हमने पिछले चार वर्षों का विश्लेषण भी किया है कि विलंब क्यों होता है? तीन स्तर पर हमने पाया कि विलंब होता है। एक तो ऑडिटर की नियुक्ति में होता है। हालांकि मंत्रालय की गाइडलाइन्स इस बारे में बहुत क्लियर है। लेकिन सम्भवतः हमारे यहाँ इसमें विलंब हुआ है। ऑडिटर की नियुक्ति कायदे से मार्च के आखिरी में या अप्रैल के शुरू में होनी चाहिए।मैं यह कहना चाहूंगा कि पिछले वर्षों में हमने इसमें हर वर्ष सुधार करने की कोशिश की है। वर्ष 2018-19, जो अभी सबसे निकटतम वर्ष रहा है, हमने उसका ऑडिट कराकर वार्षिक रिपोर्ट मंत्रालय को भेज दी है। वर्ष 2015-16, वर्ष 2016-17 और वर्ष 2017-18 इन तीनों वर्षों की दिल्ली की रिपोर्ट सदन के पटल पर रखे जा चुके हैं। मुझे सूचना यह है कि वर्ष 2018-19 की जो रिपोर्ट हमने भेज दी है, वह शीघ्र ही पटल पर रखा जाएगा। हमने समय के अनुसार धीरे-धीरे इसे स्पीडअप करने की कोशिश की है। इस वर्ष हम इंशोर करेंगे कि मंत्रालय की गाइड लाइन्स के अंतर्गत समयबद्ध तरीके से अपना ऑडिट करा सकें। “

21. The Secretary of the Ministry, during evidence, submitted before the Committee that the following remedial measure have been taken by them to ensure timely laying of the documents of the SSA in future:-

“ हम लोगों ने समग्र शिक्षा अभियान में ऑनलाइन मॉनिटरिंग की व्यवस्था की है। ..चूंकि देश बहुत बड़ा है, इसलिए हम लोगों ने संयुक्त सचिवों के पास आधे-आधे राज्यों को बांटा है और इनके नीचे एक-एक डायरेक्टर है। हरेक डायरेक्टर के पास करीब 4 से 5 राज्य रहते हैं। .. इनके यहां भी जिले से रिपोर्ट आती है और उसमें देर हो रही है। हम लोग सारे राज्यों को निर्देश दे देते हैं कि उनके यहां आगे विलम्ब न हो कि हर राज्य में डिप्टी सेक्रेटरी स्तर का एक को-ऑर्डिनेटर रहे, जो यह एंशयोर करे कि ये रिपोर्ट्स समय पर भारत सरकार को आएँ और हमारा डायरेक्टर यह एंशयोर करेगा कि सदन के पटल पर ये समय से प्रस्तुत कर दिए ।... तीसरी चीज यह है कि हम लोगों ने गाइडलाइन बना दी है। उसका दृढ़ता से पालन हर राज्य को करना होगा। वहां के जो परियोजना निदेशक है, जिसको एसपीडी कहा गया है। अगर परियोजना निदेशक हर जिले के लिए जिम्मेदारी फीक्स कर दे तो फिर आगे से डीले कम होगा।...इसके अलावा, उनके साथ हम लोगों ने एक कंस्लटेन्ट को लगाया है। चूंकि एक डिप्टी सेक्रेटरी को 4 राज्यों के सारे जिलों की रिपोर्ट्स को देखने में समय लगता है। उनके साथ एक कंस्लटेन्ट की भी व्यवस्था कर दी गई है। यह हर राज्य के लिए अलग-अलग है।“

Observations/Recommendations

22. **The Committee are disappointed to note that a casual approach has been adopted by the Ministry of Education (Department of School Education and Literacy) in regard to laying of the Annual Reports and Audited Accounts of Sarva Shiksha Abhiyan (SSA); Universalization of Elementary Education Mission, Delhi since the year 2015-2016. The Annual Reports and Audited Accounts of the SSA for the years 2015-2016 to 2018-2019 were laid with delays ranging from seven to nineteen months. The Committee were apprised that late appointment of auditors for the year 2015-2016 and time taken in resolving the queries raised by auditors during auditing the Annual Accounts for the years 2016-2017 and 2017-2018 were the reasons for delay. However, the Committee note from the information furnished by the Ministry that the major delays were on the part of the Ministry/SSA at the stage of compilation of Annual Accounts as the Ministry /SSA took four months to six months and three days (6.3 months) to compile the Annual Accounts for these years as against three months recommended by the Committee for the purpose. The Committee also find that the Annual Accounts of SSA for these years were compiled manually as no**

computerization has been done for compilation of Annual Accounts in SSA. Moreover, they have no internal auditing mechanism to ensure timely compilation of Annual Accounts of the SSA. Though the Ministry/SSA have stated that they had no problem in getting the documents translated, printed and sending the same to the Ministry for laying the same on the Table of the House, however, the Committee observe that after getting approval of the documents of the SSA from their competent authority, the Ministry/SSA took more than twelve months for the year 2015-2016 and near about seven months for the year 2017-2018 in sending these documents to the Ministry. The Committee are dismayed to note that after receipt of the documents from the SSA, the Ministry took twelve months in laying the documents for the year 2016-2017 and the documents of the SSA for the 2018-2019, received by the Ministry on 06.02.2020, were laid on 26.07.2020. The Committee are, therefore, inclined to conclude that the chronology of events has brought into sharp focus the failure of the Ministry to put in place a system which would ensure submission of documents of the SSA to the Parliament in future. The Committee, therefore, recommend that all out efforts must be made by the Ministry to ensure timely laying of the documents in future.

23. The Committee further note that there was no delay at the stage of auditing of the Annual Accounts and furnishing the Audited Reports as audit authorities took 02 months for the year 2015-2016 and 03 months each for the year 2016-2017 and 2018-2019 in this process as against 03 months prescribed the Ministry in their time schedule for the purpose. The delay was only for the year 2017-2018 where it took 07 months in the process of auditing the Annual Accounts and furnishing the final Audit Report. The Committee urge the Ministry to follow up the matter with the Audit Authorities at the highest level to ensure that the audit work is completed by Audit Authorities in a time bound manner. The Committee would like to be apprised of the action taken in this regard.

24. The Committee also impress upon the Ministry to note that in case of delay in laying of the Annual Reports and Audited Accounts of the SSA, a statement explaining the reasons as to why these could not be laid within the prescribed period, should be laid on the Table of the House within 30 days of the expiry of the aforesaid or as soon as House meets whichever is later, as recommended by the Committee in their earlier reports.

New Delhi
28 January, 2021
08 Maga, 1942(Saka)

Ritesh Pandey
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Statement showing the funds released by the Ministry to Sarva Shiksha Abhiyan (SSA), Universalisation of Elementary Education Mission (UEEM) Delhi for the years from 2015 -16 to 2018-2019.

| <u>Year</u> | <u>Funds Released (Rs. in crore)</u> |
|--------------------|---|
| 2015-16 | 72.938 |
| 2016-17 | 83.062 |
| 2017-18 | 109.769 |
| 2018-19 | 100.5938 |

Statement showing the dates of laying of the Annual Reports and Audited Accounts of the Sarva Shiksha Abhiyan (SSA), Universalisation of Elementary Education Mission (UEEM) Delhi for the years from 2015-16 to 2018-19

| Year | Dates of laying of the A/R, A/A etc. vide Bulletin Part-I | Extent of delay |
|-------------|--|------------------------|
| 2015-2016 | 12.03.2018 | 14 months |
| 2016-2017 | 26.07.2019 | 19 months |
| 2017-2018 | 03.02.2020 | 13 months |
| 2018-2019 | 26.07.2020 | 07 months |

Annexure-III
vide para 07 of the Report

The chronological sequence in respect of finalization of Annual Reports and Audited Accounts of the Sarva shiksha Abhiyan (SSA), Universalisation of Elementary Education Mission (UEEM) Delhi for the years from 2015-16 to 2018-19

| Sub-Question | Points | Financial Years | | | |
|--------------|--|-----------------|------------|------------|------------|
| | | 2015-16 | 2016-17 | 2017-18 | 2018-2019 |
| 7 (a) | Date of approach to the Audit Authorities | 06.06.2016 | 06.06.2016 | 06.06.2016 | 15.05.2019 |
| | Date of appointment of statutory auditors | 17.08.2016 | 13.07.2017 | 15.06.2018 | 15.05.2019 |
| | Appointment after closure of financial year | 4.5 months | 3.5 months | 2.5 months | 1.5 months |
| 7(b) | Date of compilation of annual accounts | 16.08.2016 | 10.10.2017 | 30.07.2018 | 02.08.2019 |
| | Time taken after/ the closure of the respective accounting year | 4.4 months | 6.3 months | 4 months | 4 months |
| 7(c) | Date of submission of annual accounts to auditors | 17.09.2016 | 31.10.2017 | 18.08.2018 | 10.09.2019 |
| | Time taken after closure of respective accounting year | - | - | - | - |
| 7(d) | The date and duration for auditing the Annual Accounts by Statutory Auditors | - | - | - | - |
| | | 2 months | 3 months | 7 months | 3 months |
| 7(e) | The date of queries (first query) raised by Auditors during auditing of Annual Accounts (o/o C&AG) | 20.10.2016 | 19.11.2017 | 02.12.2018 | 25.11.2019 |
| | Time taken after submission of Annual Accounts to Audit Authorities | 33 days | 20 days | 106 days | 76 days |
| 7(f) | The date on which the replies (last reply) to the audit queries was furnished to the Auditors and | 02.11.2016 | 12.12.2017 | 28.12.2018 | 05.12.2019 |
| | The time taken to resolve the queries | 12 days | 24 days | 26 days | 10 days |
| 7(g) | The date on which draft Audit Report was issued by Audit Authorities | 10.11.2016 | 20.01.2018 | 07.03.2019 | 10.12.2019 |
| | Time taken after receipt of Annual Accounts | - | - | - | - |
| 7(h) | The date on which the final Audit Report received by Organization | 17.11.2016 | 31.01.2018 | 14.03.2019 | 19.12.2019 |

| | Time taken after issue of draft report | 7 days | 11days | 07 days | 9 days |
|-------------|--|---------------------|-----------------|-----------------|-----------------|
| 7(i) | The date on which documents were got approved from the Competent Authority Time taken after finalization of Annual Report | 07.12.2016 - | 01.06.2018 - | 26.04.2019 - | 30.12.2019 - |
| 7(j) | The date on which documents were taken up for translation & printing | - | - | - | - |
| | The time taken for completing the task at each stage. | - | - | - | - |
| 7(l) | The date and time taken for sending the documents to the Ministry for being laid in House after the completion the task at each stage. | - | - | 15.03.2019 | 30.12.2019 |
| (m) | The date of laying of documents in House. | 12.03.2018 | 26.07.2019 | 13.12.2019* | Being Laid** |
| | Date of receipt of complete documents | 22.12.2017 | 26.07.2018 | 13.11.2019 | 06.02.2019 |
| | Time taken | 2 months 20 days | 12 months | 01 months | - |

* Actually laid on 03.02.2020

** Laid on 26.07.2020

**EXTRACTS OF THE MINUTES OF THE SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE HELD ON 10.02.2020**

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The Committee held its sitting on Monday, 10 February, 2020 from 1500 hours to 1600 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

PRESENT

Shri Shyam Singh Yadav

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Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri Margani Bharat
4. Dr. A. Chellakumar
5. Shri Pallab Lochan Das
6. Shri Chowdhury Mohan Jatua
7. Shri Raja Amareshwara Naik
8. Shri Jamyang Tsering Namgyal
9. Smt. Aparupa Poddar
10. Shri S. Ramalingam
11. Shri Saptagiri Ulaka
12. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri B.Srinivas Prabhu - Joint Secretary
2. Shri Kushal Sarkar - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary

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REPRESENTATIVES OF MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DEPARTMENT OF SCHOOL EDUCATION AND LITERACY)

1. Sh. Amit Khare - Secretary
2. Sh. Maneesh Garg - Joint Secretary
3. Ms. L.S. Changsan - Joint Secretary
4. Sh. Sachin Sinha - Joint Secretary

12. Thereafter, the Hon'ble Chairperson thanked the representatives of the Ministry xx xx; SSA(UEEM), Delhi for useful discussion in connection with examination of the subject.

The witnesses then withdrew.

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15. A copy of the verbatim proceedings of the sitting of the Committee has been kept on record.

The Committee then adjourned.

**EXTRACT OF THE MINUTES OF THE THIRD SITTING OF
THE COMMITTEE ON PAPERS LAID ON THE TABLE HELD ON 28TH JANUARY, 2021
(2020-2021)**

The Committee sat on Thursday, 28th January, 2021 from 1100 hours to 1320 hours in Committee Room "D", Parliament House Annexe, New Delhi.

PRESENT

Shri Ritesh Pandey - **Chairperson**

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Shri S. Ramalingam,
4. Shri Saptagiri Ulaka
5. Shri Ashok Kumar Yadav

SECRETARIAT

1. Smt. Suman Arora - Joint Secretary
2. Smt. B. Visala - Director
3. Shri Munish Kumar Rewari - Additional Director
4. Shri R.K. Chaudhary - Under Secretary

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2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up the following five draft Reports (original) for consideration-
- i. Delay in laying of the Annual Report and Audited Accounts of the Chandigarh Industrial and Tourism Development Corporation Limited (CITCO);
 - ii. Delay in laying of the Annual Report and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), U.P.;
 - iii. Delay in laying of the Annual Report and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Uttarakhand;
 - iv. Delay in laying of the Annual Report and Audited Accounts of the Sarva Shiksha Abhiyan(SSA) Universalisation of Elementary Education Mission (UEEM), Delhi and
 - v. Delay in laying of the Annual Report and Audited Accounts of the Sarva Shiksha Abhiyan(SSA), Haryana Prathmik Shiksha Pariyojana Parishad, Haryana.
4. After deliberations, the Committee adopted all the five draft Reports without any modifications.
5. The Committee authorized the Hon'ble Chairperson to present these Original Reports to the Parliament.

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The Committee then adjourned.